NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.187/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th October 2017, 10.30 A.M

Name of the Company Under Section		Nand Kishor BhutraVersus- Mangalahat Construction & Builders Pvt Ltd & Ors 397/398		
A STATE OF THE PERSON NAMED IN COLUMN TWO IS NOT THE OWNER.	ne & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf	of Signature with date
		NA SEN, Adv. ARMA, Adv.	RI to	
		SOMANI, PCS Ana. Adv Chowdhury of	Unipon Moredan (P) Ltd.	Somani des 17/10/201
~		for Gayarand Age		17/10/17
NITU PODD	AR,	Pcs 3	Petitioner	Nite Porlar
Ms. Dwie Mr. Prash	dhiti anta '	Bhadwi, Adv. 7 Naskar, Adv. J	For Gajarand Ad Service Ltd. Applicant in IA.	gency lanks 47/2017 12/19
Mr. Prash	anta '	Waskar, Adu.	Applicant in IA.	47/2017

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 5 are present.

Pr. CS. Appearing for the petitioner has sought leave of the Court for incorporating the amendment in compliance of the order dated 08/09/2017. In spite of sufficient time petitioner has failed to comply with the order. Petitioner is directed to comply with the order within 7 days from today, failing which amendment shall not be permitted.

List on 27/11/2017.

(Jinan K.R.)

Member (J)

Sd

(Vijai Pratap Singh) Member (J)